

ITEM NO.3

COURT NO.6

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3650/2023

[Arising out of impugned final judgment and order dated 10-08-2022 in CRM-M No. 21391/2022 passed by the High Court of Punjab & Haryana at Chandigarh]

THE STATE OF PUNJAB

Petitioner(s)

VERSUS

BIKRAM SINGH MAJITHIA

Respondent(s)

Date : 04-03-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) :

Mr. Gurminder Singh Adv.G. Punjab, Sr. Adv.

Mr. Rajat Bhardwaj, A.A.G.

Mr. Siddhant Sharma, AOR

For Respondent(s) :

Mr. Dr. S. Muralidhar, Sr. Adv.

Mr. R. Basant, Sr. Adv.

Mr. R.S. Cheema, Sr. Adv.

Mr. Yoginder Handoo, AOR

Ms. Tarannum Cheema, Adv.

Mr. D.S. Sobti, Adv.

Mr. Ashwin Kataria, Adv.

Mr. Kavinash, Adv.

Mr. M.A. Karthik, Adv.

Mr. Akshay Nagarajan, Adv.

Mr. Garvit Solanki, Adv.

Ms. Pallak Bhagat, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

- 1) After hearing learned counsel for the parties and considering the detailed affidavit filed by the petitioner and its reply, we are of the view that the respondent is

required to join the investigation.

2) Learned senior counsel for the respondent assures that the respondent shall appear on the date so fixed by this Court whereby further investigation may be completed and the interrogation, if any, required may be done by the concerned Investigating Officer.

3) In view of the above, we direct that the respondent shall appear on 17<sup>th</sup> March, 2025, at 11 a.m. at SIT Headquarters, Patiala. On the said date, the investigation be completed. If further interrogation is required, the respondent shall appear on the next date at the same time and shall cooperate in completion of the investigation.

4) After appearance, additional affidavit, if required, be filed by the parties on or before 21<sup>st</sup> March, 2025.

5) List the matter on 24<sup>th</sup> March, 2025.

**(NIDHI AHUJA)**  
**AR-cum-PS**

**(NAND KISHOR)**  
**COURT MASTER (NSH)**